

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) The suggestions made by the Standing Conference of Public Enterprises (SCOPE) include:-

- (i) Removal of jurisdiction of the Comptroller and Auditor General, Central Vigilance Commission, Chief Technical Examiner, etc. Over the public sector undertakings.
- (ii) Appointment of top executive of public enterprises on immediate absorption and strict observance of the rule of immediate absorption.
- (iii) The Department of Public Enterprises should monitor implementation of Government Directives and Instructions on various matter relating to public sector undertakings by the administrative ministries.
- (iv) Setting up of a Public Sector Appointments Committee of the Cabinet.
- (v) Linking of Public Enterprises Selection Board (PESB) with the Department of Public Enterprises.
- (vi) Selection of Functional Directors by a Committee headed by the Chief Executive concerned.
- (vii) Restraint on number of direc-

tives and guidelines; all directives should be issued by the Deptt. of Public Enterprises.

(viii) Boards of Management should have powers to take decisions to invest internally generated resources.

(ix) Public sector shares should be offered to the public as well as employees so as to reduce Government control below 50 per cent.

(x) Introduction of golden handshake scheme, strengthening of MOU, setting up of Holding Companies, etc.

(c) The suggestions are under consideration of the Government.

Installation of "Disc Antenna" at Shastri Bhawan

1299. SHRI KUSUMA KRISHNA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether a "Disc Antenna" to see the coverage of Gulf war by Cable News Network (CNN) has been installed only at Shastri Bhawan in New Delhi; and

(b) if so, the specific reasons therefore together with the amount spent on this and the objective achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Doordarshan have placed orders for supply of five Dish-Antennae Systems, one of which has been installed at Shastri Bhawan, New

Delhi at a cost of Rs. 1,69, 936.00, for monitoring purposes.

Crimes In Delhi

1300. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) the number of bride burning, dowry deaths, kidnapping/abduction of young girls and new born babies, dacoities, snatching of chains/bags, murders, stabbing cases in Delhi crime-wise and police-station-wise during the last six months and how does the same compare with the corresponding period during the last three years;

(b) the number of first information reports lodged, police station-wise during the last three months and how does the same compare with the corresponding period during the last three years; and

(c) the number of cases out of the above solved and the reasons for the rest of the cases remaining unsolved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The information is being collected and will be laid on the Table of the House.

Study Material for C.A. Examination

1301. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to refer to the replies given to Unstarred Question No. 5027. on April 17, 1990 and to Unstarred Question No. 6152 on April 24, 1990 and state:

(a) the details of the action so far taken to prepare and publish the study materials

for the Chartered Accountants in Hindi Medium and also to provide question papers for Intermediate and Final Examinations in Hindi; and

(b) if no action has been taken so far, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The Institute of Chartered Accountants has taken steps to get the study material translated into Hindi and some portion of the study material has been got translated. The Institute of Chartered Accountants of India recently entered into an agreement with a private publisher and had the Suggested Answer Volumes of Intermediate Examination held in May 1990 translated and published in Hindi and released for sale to students. The Institute presently provides question papers in Hindi in respect of (i) Cost Accounting, (ii) Auditing, (iii) Mercantile Law, Company Law and Industrial Law and (iv) Organisation & Management and Economics papers of Intermediate Examination.

(b) In view of (a) above, does not arise.

Report on Riots in Tihar Jail

1302. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received the enquiry report on the incident of rioting that took place in Tihar Jail, Delhi on October 5, 1990;

(b) if so, the details thereof;

(c) if not, the reasons for the delay and by when the report is likely to be received; and

(d) the steps taken to improve the pre-